

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 265 of 2013 &**  
**I.A. No. 357 of 2013 & 110 of 2014**

**Dated : 4<sup>th</sup> July, 2014**

**BSES Yamuna Power Ltd.**

**..... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission**

**..... Respondent(s)**

**Appeal No. 266 of 2013 &**  
**I.A. No. 358 of 2013**

**BSES Rajdhani Power Ltd.**

**..... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission**

**..... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matters on **31.07.2014.**

**COURT MASTER**